

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4015 –JK (LD) of 2025
DATED:- 11 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of J&K Projects Construction Corporation Ltd. as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 11 - 04 - 2025

No:-LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Company Secretary, JKPCCL Ltd. This is with reference to your letter No. PS/MD/23 dated 11.04.2025.
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:- 4015 - JK(LD) of 2025 dated 11.04.2025

Case No.	Titled of the case	OIC	Designation
WP No. 160 of 2023.	Shokat Ali & Ors. V/s U.T of J&K & Ors.	Neeraj Sharma	Nodal Officer, JKPCC Ltd. Unit- Doda
WP(C)No. 3313/2023	Surinder Kumar Koul V/s UT of J&K & Ors.	Neeru Chadha	Company Secretary, JKPCC Ltd.

Jm

Neeraj Sharma